

High Court of Jammu and Kashmir at Jammu

Order

No: 119

Dated: 27/4/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

<i>Rs. In lacs.</i>								
S.No.	Name of the court	Salary	T.E.	POL	RRT	Elect.	Uniform	2071-P&ORB (NPS)
1.	Pr. D&S Judge, Kupwara.	---	0.60	---	---	---	---	---
2.	Addl. D&S Judge, Jammu.	---	---	0.132	---	---	---	---
3.	Addl. Distt. Judge (Bank Cases) Jammu	---	---	---	---	0.05	---	---
4.	Addl. D&S Judge, (Anti-corruption) Sgr	---	---	---	---	---	---	0.30
5.	C.J.M. Kargil.	---	0.40	---	---	---	---	---
6.	Spl. Mob. Mag. Leh.	---	0.40	---	---	---	---	---
7.	Excise Mag. Jammu.	---	---	---	0.04	0.05	0.19 (Robe Allow)	---
8.	Munsiff, Ramban.	---	---	---	---	---	0.10	---
	For Misc. Courts.							
1.	Pr. D&S Judge, Kupwara.	2.00	---	---	---	---	---	0.40

By Order.

M. Pandey
Deputy Registrar (Accts) 27/4

No: 2874-87/AC

Dated: 27/4/2017

Copy to the:-

1. Pr. D&S Judge, Kupwara.
2. Addl. D&S Judge, Jammu.. This is in ref. to his letter No. 337 dt. 24-4-2017.
3. Addl. Distt. Judge (Bank Cases) Jammu.
4. Addl. D&S Judge, (Anti-corruption) Srinagar.
5. C.J.M. Kargil.
6. Spl. Mob. Magistrate, Leh.
7. Excise Magistrate, Jammu.
8. Munsiff, Ramban.
9. Try. Officer Sub Try. Distt. Court complex, Janipur, Jammu.
10. Try. Officer, Saddar Try. Srinagar.
- 11-14 Try Officer, Kupwara/Kargil/Leh/Ramban.
.... For in f. and n/a
- 15 Order file.

We are for up-loading
M. Pandey

M. Pandey
Deputy Registrar (Accts) 27/4